NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.96/Chd/Pb/2017

In the matter of:	
Rajesh Kumar Soni	
	Petitioner/Operational Creditor
	Versus.
M/s Mahajan Engineering Works Pvt.Ltd.	
	Respondent/Corporate Debtor
Present:	Mr.Rakesh Bhatia, Advocate for petitioner. Mr.Vineet Sehgal, Advocate for respondent.
	The Hon'ble Member (Judicial) is on official tour, hence
the matter is adjourned to 02.11.2017.	
	Sd/- Court Officer
October 30, 2017.	